

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-268**

C.A No. 373,558/CIII/ND/2019 & I.A. 1810/2020

in

IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**....OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.03.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

For the Respondent/CD

For the Intervener

: Ms. Prachi Johri, Ms. Vatsalya Kumar, Advocates

: Ms. Kanvi Nagpal, Mr. Saurabh Kania, Mr. Siddhartha  
Tandon, R-1,3,4&5, Advocates

:

**ORDER**

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 28.04.2020.

  
**(Madhu Narula)**  
**COURT OFFICER**